

(e) The scheme of Rajiv Awas Yojana is aimed at improving the quality of life of slum dwellers, which would include the economically and socially deprived sections of the society.

#### Projects in Rajasthan

3562. SHRI RAMDAS AGARWAL :

SHRI DARA SINGH :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of ongoing works and projects of her Ministry in Rajasthan;
- (b) the projects which are likely to be completed in time and those running behind original schedule;
- (c) the amount in each work and projects; and
- (d) whether the entire budgeted allocation was spent and not diverted for any other cause, till-date?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (d) Sanctioned and ongoing works and projects are as follows :-

(i) Two projects with total project cost Rs. 277.14 crores and Additional Central Assistance (ACA) Rs. 169.20 crores under the Sub-Mission Basic Services to the Urban Poor (BSUP) and 34 projects with total project cost Rs. 418.82 crores and Additional Central Assistance Rs. 287.90 crores under Integrated Housing and Urban Development Programme (IHSDP). Details of the projects are enclosed as Statement-I and II respectively (See below). BSUP and IHSDP projects are implemented by the State Level Nodal Agency in accordance with sanctioned covenants of the Schemes. These projects are likely to take two years time. All the BSUP and IHSDP projects sanctioned in year 2005-06 and 2006-07 are running behind schedule. A total of 2565 Dwelling Units (DUs) are under progress and 1767 DUs have been completed. Against the original 7 year allocation of Rs. 702.25 crore, Central Share of Rs. 457.10 crore has been approved under the BSUP and IHSDP components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). No case of diversion has so far been reported.

(ii) Remaining houses under Valmiki Ambedkar Awas Yojana (VAMBAY) are enclosed as Statement-III (See below)

(iii) Housing project for construction of 10000 dwelling units for police personnel at a project cost of Rs. 536.58 crores for which Housing and Urban Development Corporation (HUDCO) has committed a loan of Rs. 451.25 crores. The scheme was sanctioned in February, 2007 and expected to be completed in one year time.

**Statement-I**  
Total Projects Approved under JNVURM-Basic Service  
to the Urban Poor (Sub Mission II)

Sl.No.	Mission Cities	Projects Approved	Total Project Cost Approved	Total No. of Dwelling Units Approved (New+ Upgradation)	Total Central Share Approved	Total State Share Approved	Total 1st Installment Sanctioned (25% of Central Share)	Total 2nd Installment approved	Total AOA released by M/o Finances	Date of Sanction
1.	Ajmer-Pushkar	DPR for Basic Services to Urban Poor in Ajmer-Pushkar	107.71	5337	84.57	23.14	21.14	21.14	21.14	21.3.2007
2.	Jaipur	Redevelopment Project for Sanjay Nagar Bhatta Basti for Jaipur	169.43	12000	84.63	84.81	21.16	21.16	21.16	21.3.2007
	2 Cities	2 Projects	277.14	17337	169.20	107.95	42.30	42.30	42.30	

**Statement-II**

Total Projects Approved under Integrated Housing and Slums Development Programme (IHSOP)

Status as on 15.7.2009 (Rs. in Crores)

Sl.No.	Name of Towns/ ULBs	Total No. of Projects Approved	Total Projects Cost Approved	Total number of dwelling units Approved (new+Up-gradation)	Total Central Share Approved	Total State Share Approved	1st Installment (50% of Central Share approved)	2nd Installment approved	Total AOA released by M/o Finances	Date of Sanction
1		3	4	5	6	7	8	9	10	11
1.	Alwar	1	19.71	2456	14.60	5.11	7.30		7.30	19.10.2007
2.	Asind	1	5.08	694	3.91	1.18	1.95		1.95	28.9.2006

1	2	3	4	5	6	7	8	9	10	11
3.	Bali Nagar	1	3.30	523	2.64	0.66	1.32		1.32	28.9.2006
4.	Balotra	1	8.48	447	5.47	3.01	2.73		2.73	24.1.2008
5.	Baran	1	9.70	407	7.37	2.33	3.68		3.68	8.12.2006
6.	Barmer	1	23.71	1281	15.22	8.50	7.61		7.61	24.1.2008
7.	Bhawanii Mandi	1	1.82	114	1.43	0.38	0.72		0.72	28.9.2006
8.	Bhilwara	1	19.13	1704	15.10	4.03	7.55		7.55	21.3.2007
9.	Bikaner Phase-I	1	3.32	0	2.66	0.66	1.33		1.33	30.3.2006
10.	Bikaner (Phase-II)	1	35.57	1216	20.23	15.34	10.11		10.11	30.9.2006
11.	Chhabra	1	4.47	312	3.58	0.89	1.79		1.79	28.9.2006
12.	Chittorgarh	1	6.70	540	5.12	1.58	2.56		2.56	28.9.2006
13.	Falna	1	4.46	361	3.52	0.95	1.76		1.76	11.10.2006
14.	Gangapur	1	3.52	161	2.46	1.06	1.23		1.23	26.9.2007
15.	Gulabpura	1	1.24	0	1.00	2.25	0.50	0.50	1.00	30.3.2006
16.	Hanumangarh	1	22.25	651	17.54	4.71	8.77		8.77	21.3.2007
17.	Jaisalmer	1	16.76	1042	12.64	4.12	6.32		6.32	26.9.2007
18.	Jaitaran	1	4.84	214	2.96	1.88	1.48		1.48	14.8.2008
19.	Jhalapatan	1	4.21	413	3.16	1.05	1.58		1.58	28.9.2006

	1	2	3	4	5	6	7	8	9	10	11
20.	Jhalawara	1	4.58	246	3.48	1.10	1.74	1.74	21.3.2007		
21.	Jhalore	1	7.90	291	4.50	3.40	2.25	2.25	30.9.2008		
22.	Jodhpur-Phase I	1	20.56	883	12.14	8.41	6.07	6.07	24.1.2008		
23.	Jodhpur-Phase-II	1	44.40	1832	26.52	17.87	13.26	13.26	27.2.2008		
24.	Kota	1	21.62	1478	17.04	4.58	8.52	8.52	21.3.2007		
25.	Pali	1	22.06	2722	17.64	4.41	8.82	8.82	21.3.2007		
26.	Patparganj	1	11.20	711	7.20	4.00	3.60	3.60	26.9.2007		
27.	Rani Nagar	1	0.79	79	0.63	0.16	0.32	0.32	28.9.2006		
28.	Sadri	1	1.29	46	1.03	0.26	0.52	0.52	28.9.2006		
29.	Seewal Madhopur	1	13.48	976	9.93	3.56	4.96	4.96	29.10.2007		
30.	Sikar	1	5.44	556	4.35	1.09	2.18	2.18	28.9.2006		
31.	Sojat	1	.316	196	2.53	0.63	1.27	1.27	8.12.2006		
32.	Suratgarh	1	35.05	1493	20.66	14.39	10.33	10.33	30.9.2008		
33.	Tonk	1	4.46	136	3.57	0.89	1.78	1.78	30.3.2006		
34.	Udaipur	1	24.55	1737	16.07	8.48	8.03	8.03	20.12.2007		
TOTAL : 32		34	418.82	25867	287.90	130.93	143.95	2.80	146.75		

**Statement-III**

*Status Note on the implementation of Valmiki Ambedkar  
Awas Yojana (VAMBAY) in Rajasthan*

Year	Gol Subsidy Released (Rs. in Lakh)	Dwelling Units Targeted	Toilets Seats Targeted	Physical Progress (As on 30.06.2009)			
				* Dwelling Units		Toilet Seats	
				Comp.	In progress	Comp.	In progress
1	2	3	4	5	6	7	8
2001-02	300.00	1500	0	1500	0	0	0
2002-03	760.00	3300	0	3196	0	0	0
2003-04	52,985*	200	0	200	0	0	0
2004-05	650.00	2700	0	1491	0	0	0
2005-06	16.88	67	0	67	0	0	0
2006-07	0.00	0	0	0	0	0	0
<b>TOTAL</b>	<b>1779.865</b>	<b>7767</b>	<b>0</b>	<b>6454</b>	<b>0</b>	<b>0</b>	<b>0</b>

\*This includes funds amounting to Rs. 13.48 lakh for training of staff for effective implementation of the Scheme.

Status of furnishing of Utilisation Certificate:

(a)	Total GOI subsidy released	-	Rs. 1779.865 lakh
(b)	Utilization Certificate received against the same	-	Rs. 1108.225 lakh
(c)	Balance Certificate due	-	Rs. 671.640 lakh

**Construction of Affordable Houses**

3563. SHRI PRAVEEN RASHTRAPAL : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) how many total affordable houses were constructed by her Ministry during financial year 2005-06, 2006-07 and 2007-08; and

(b) how many above units were constructed in the cities of Mumbai, Surat, Vadodara, Ahmedabad, Rajkot, Jamnagar and Bhavnagar?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) The details of houses sanctioned for construction under the Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) - Components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and that sanctioned by Housing and Urban Development Corporation during financial years 2005-06, 2006-07 and 2007-08 are given in enclosed Statement-I and II respectively (See below).